

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION No. 291
ANSWERED ON 08th DECEMBER, 2022**

REPAIRING OF DAMAGED NHS DUE TO NATURAL CALAMITIES

291. DR. SANJEEV KUMAR SINGARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्गमंत्री

be pleased to state:

- (a) whether the Government has conducted any assessment of the damage caused to National Highways (NHs) due to natural calamities in Andhra Pradesh;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government has conducted any repair works on these damaged NHs;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) the funds sanctioned and released for repairing of damaged NHs during the last five years, Statewise including Andhra Pradesh?**

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(Shri NITIN JAIRAM GADKARI)

(a) to (d) Yes Sir, National Highways are monitored continuously for damages including damages caused due to natural calamities and necessary repair and maintenance actions are taken based on the extent of damages. During the year 2021-22, Flood Damage Repair

(FDR) works amounting to Rs 24 Crore have been approved for repair of NHs damaged due to natural calamities in the State of Andhra Pradesh.

(e) The funds allocated and released for repairing the damaged NHs during the last five years, State-wise including for the State of Andhra Pradesh are at Annexure.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY to PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 291 FOR ANSWER FOR 08.12.2022 ASKED BY DR. SANJEEV KUMAR SINGARI REGARDING REPAIRING OF DAMAGED NHS DUE TO NATURAL CALAMITIES.**

The State/UT-wise details of funds allocated/utilized for maintenance of NHs during each of the last five years and current year

Sl. No.	States/UTs/Agency	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23 (till 31.10.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	83.52	77.02	87.98	20.61	89.6	65.37	147.44	113.91	150.92	85.89	107.3	39.59
2	Arunachal Pradesh	42.67	36.31	34.1	15.97	28.72	25.27	78.76	111.39	68.84	76.08	64.64	9.48
3	Assam	122.63	89.28	48.33	11.33	28.49	3.28	130.68	73.19	110.7	38.6	54.95	2.59
4	Bihar	121.68	97.29	38.86	20.91	50.31	15.24	115.92	64.86	108.32	72	50.68	0.53
5	Chhattisgarh	28.17	21.95	28.59	10.79	25.02	16.79	44.13	16.72	32.77	15.16	22.43	1.43
6	Goa	21.6	14.75	8.1	4.87	6.59	1.13	18.95	8.02	16.19	6.58	12.17	4.42
7	Gujarat	65.19	68.43	80.3	64.49	100.23	91.43	186.28	114.78	168.58	48.92	183.4	55.94
8	Haryana	40.38	39.53	0.8	0.26	0.5	0.02	3	0	3.5	0	6.92	0
9	Himachal Pradesh	79.02	56.46	55.45	43.01	37.9	28.34	83.4	73.98	88.59	55.05	50.65	16.38
10	Jharkhand	65.48	54.69	44.31	32.25	26.83	26.07	39.71	23.13	49	21.92	30.86	15.08
11	Karnataka	126.78	88.91	66.21	46.52	60.88	30.87	148.3	132.44	151.44	94.06	52.51	19.08
12	Kerala	113.99	99.15	81.95	29.93	77.19	64.27	127.06	178.97	121.62	47.74	30.85	1.75
13	Madhya Pradesh	75.37	48.75	40.59	11.23	25.11	14.8	102.05	28.11	63.84	10.79	25.84	0
14	Maharashtra	225.75	200.99	387.9	352.83	125.25	42.48	281.53	157.14	270.81	44.81	111.67	13.51
15	Manipur	23.06	12.01	34.94	21.67	7.1	2.38	26.11	22.89	19.38	14.23	6.6	0
16	Meghalaya	107.6	122.37	121.29	67.35	70.36	39.15	61.66	45.64	64.07	52.86	26.77	7.6

17	Mizoram	125.93	125.25	158.98	126.86	48.97	37.23	34.91	21	44.96	33.9	17.53	3.54
18	Nagaland	55.32	55.64	63.33	50.65	42.42	32.73	62.14	46.24	70.09	28.47	32.25	5.49
19	Odisha	34.81	27.74	43.24	25.9	55.31	49.95	63.16	104.68	99.73	63.31	36.81	12.47
20	Punjab	38	30.45	33.2	10.62	10.74	5.43	34.72	27.81	27.85	16.05	53.31	17.13
21	Rajasthan	69.78	63.3	52.73	18.23	51.9	40.02	125.86	78.02	111.51	16.14	39.44	13.4
22	Sikkim	4.13	4.13	16	17.3	11.94	10.36	5.88	6.85	8.87	7.91	6.27	1.93
23	Tamil Nadu	74.39	72.99	52.77	42.68	36.85	16.21	92.68	92.18	75.95	25.25	64.12	43.75
24	Telangana	54.36	52.15	37.34	22.73	82.6	59.55	128.43	72.54	103.3	36.79	96.78	37.02
25	Tripura	40.65	43.19	47.94	47.35	25.71	14.54	16.68	12.13	9.03	0	2.94	0
26	Uttar Pradesh	88.53	56.51	73.07	40.12	116.22	73.54	139.57	90.81	133.63	71.34	67.38	25.43
27	Uttarakhand	31.98	18.92	38.06	15.04	27.97	14.42	46.21	32.79	40.41	12.69	28.18	6.3
28	West Bengal	60.78	59.74	32.27	28.54	41.66	38.03	51.5	34.89	46.11	33.11	31.06	6.24
29	Chandigarh	1.26	0	0.1	0	0.2	0	3.11	2.03	9.3	5.69	5.08	0.88
30	Dadar & Nagar Haveli ^	0.11	0	0.1	0	0.2	0	0.86	0	0.68	0	0.21	0
31	Daman & Diu ^	0.07	0	0.1	0	0.2	0						
32	Delhi	0.98	0	0.5	0	0.5	0	0.25	0	0.2	0	0.17	0
33	Jammu & Kashmir \$	12.95	2.96	33.48	9.14	2.02	0.34	9.37	0	4.11	0	5.71	0
34	Ladakh	0	0	0	0	0	0	5.13	3.39	3.64	0	1.04	0
35	Puducherry	1.14	0.36	1.08	0.99	1.97	0.09	2.35	1.98	1.37	0.3	0.1	0
	Total	2038.06	1741.22	1843.99	1210.17	1317.46	859.33	2417.79	1792.51	2279.31	1035.64	1326.62	360.96
	NHAI	575	575	272.19	272.19	400	400	400	400	1909.36	1909.36	900	900
	NHIDCL	125	125	100	100	200	200	248.17	248.17	325	325	0	0
	BRO	135	134.78	115	114.81	142	134.23	220	219.78	170	152.06	180	106.28
	Bridge management	2.69	2.68										
	First come first serve					-59.46	#	-632.04	#	-1182.15	#		
	Grand Total	2875.75	2578.68	2331.18	1697.17	2000	1593.56	2653.92	2660.46	3501.52	3422.06	2406.62	1367.24

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

\$- Erstwhile Jammu and Kashmir State before reorganisation to State of Jammu & Kashmir and Ladakh UT

^- Erstwhile UTs before merger

*- Negative allocation is reflected as funds were re-appropriated from State PWD to NHAI/NHIDCL due to lower expenditure being incurred. However the State/UT wise allocation was not reduced due to sanction purposes.

#- Expenditure included in State/UT wise

Allocation and expenditure in the above statement includes PR/IRQP which is funded from NH(O) from 2021-22. Therefore, total allocation is greater than total outlay of M&R.

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